

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 03rd day of JUNE 2002

Original Application no.57 of 2000.

Hon'ble Maj Gen K.K. Srivastava, Member (A)
Hon'ble Mr. A.K. Bhatnagar, Member (B)

Kunwar Bahadur, S/o Jawahar Lal,
R/o Mohalla Patel Road Factory State,
Shahjahanpur.

... Applicant

By Adv : Sri S.K. Pandey

Versus

1. Union of India, through Secretary Ministry of Defence, (D.G.Q.A.), New Delhi.
2. General Manager, Ordinance Clothing Factory, Shahjahanpur.
3. Senior Quality Assurance Officer, Ordinance Clothing Factory, Shahjahanpur.

... Respondents

By Adv : Sri A. Mohiley


O R D E R

Hon'ble Maj Gen K.K. Srivastava, Member (A).

In this OA, filed under section 19 of the A.T., Act, 1985, the applicant has challenged suspension order dated 26.2.1999 and has prayed that he should be reinstated by quashing the order dated 26.2.1999 with full back wages and other consequential benefits.

2. Learned counsel for the respondents produced before us two letters of the applicant. One letter dated 17.5.2001 addressed to Sri S.K. Pandey, his counsel and another letter dated 19.8.2001 addressed to respondents regarding OA no. 57 of 2000.

...2/-

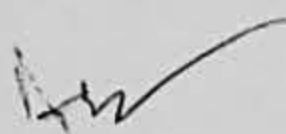


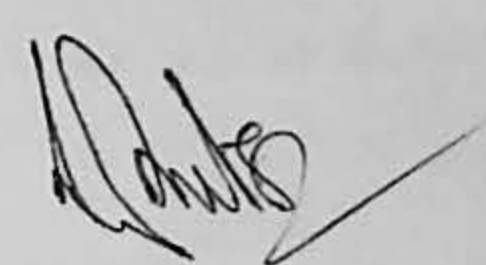
2.

3. In the letter addressed to learned counsel for the applicant, the applicant has mentioned in clear terms that he was ^{he} exonerated ^{by} of the charges and was honourably reinstated and he has no more grievance against the respondents. He has also requested his counsel that his case be withdrawn. The applicant vide his letter dated 19.8.2001 addressed to the department has informed that he has requested his counsel to withdraw the case (OA no. 57 of 2000) and he has enclosed the copy of the said letter which he wrote to his counsel.

4. We have perused these letters which have been ^{produced by respondents' counsel and} placed on records and we find that the applicant is no more interested in ^{he} prosecuting ^{he} the case and the OA be dismissed as infructuous.

5. For the aforesaid the OA is dismissed as ^{he} infructuous ^{he} with no order as to costs.


Member (J)


Member (A)

/pc/